NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 124/17 & IA 150/17 in in CP(IB) No.59/ BB/2017	-	For filing objections	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	PRAJWALIC AKADHYA	Politioner	Dury LAin
	9632576869	()	8/202
2.	Raghuram Cadambi	Respondent	Dag
	C.K. Nandakumar 9900029859		

Counsel for petitioner is present. Counsel for respondents is also present. Objections filed in IA No.150/2017.

List it on 14.11.2017.

MEMBER (J)

MEMBER (T)